

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.11.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For 'Subjudice before the Hon'ble Apex Court	Sec 9 of I&B code	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s:

(K. B. Monesh Kumar)

ORDER

Heard Shri K.B. Monesh Kumar, learned Counsel for the Respondent.

Learned Counsel for the Respondent submits that the appeal is pending before the Hon'ble Supreme Court of India with the stay granted.

Post the case on **03.02.2020**.

Member (T)

Krishna

Verified

Court Officer

Member (J)